Government of India Ministry of Finance Department of Financial Services

LOK SABHA

UNSTARRED QUESTION No. 544 TO BE ANSWERED ON 26TH FEBRUARY 2016/PHALGUNA 7, 1937(SAKA) BANK LOAN TO STALLED PROJECTS

QUESTION

544 : SHRI DHARMENDRA YADAV: SHRI ADHALRAO PATIL SHIVAJIRAO: SHRI ANANDRAO ADSUL: SHRI SHRIRANG APPA BARNE: SHRIMATI KOTHPALLI GEETHA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government/Reserve Bank of India has any proposal to include stalled road projects under the priority sector list for lending purposes and if so, the details thereof;
- (b) whether the Ministry of Road Transport and Highways has decided to take up the priority sector route with the RBI following a consultation with the Indian Banks Association;
- (c) if so, the details thereof; and
- (d) the steps taken/being taken by the Government to increase the funds to stalled road projects in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

- (a) & (b) No, Madam.
- (c) Does not arise.

(d) Government has decided to (i) Permit one time infusion for languishing Highway Projects; and (ii) Rationalize Compensation to concessionaire in case delays are not attributable to them to increase the funds to stalled Highway Projects.
